

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6867

ANSWERED ON:07.05.2010

INTERFACE WITH TRIBES

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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether on-the-spot visits are made in respect of matters of tribal development;
- (b) if so, the details thereof for the last three years and the specific points arising therefrom which have been eventually incorporated in the developmental schemes;
- (c) if not, the reaction of the Government thereto;
- (d) whether review of tribal development is done only on the basis of data and no personal contact is made with the tribals or their representatives;
- (e) if so, the reaction of the Government thereto; and
- (f) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) to (f) : The Ministry of Tribal Affairs implements several Central/Centrally Sponsored Schemes/programmes for socio-economic development of tribal people in the various states/UTs of the country. These schemes are implemented through the State Governments and a few through the NGOs. Funds under these schemes are released to the Departments in-charge of tribal welfare in the State Governments, based on the proposals submitted by them, on fulfillment of the eligibility conditions of the relevant schemes, subject to the availability of funds and utilization of previously released funds. The concerned State Governments are required to ensure that the benefits of the schemes/programmes reach the targeted beneficiaries/areas.

The Ministry regularly monitors the implementation of various tribal welfare schemes through review meetings with the State Government officials and through personal visits/inspections by Ministry officials and, based on the suggestions made by the State Governments and feed back received during the visits to the States or spot visits, corrective measures are taken including the review of the norms of the schemes where required. This is an on-going and continuous process.